

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**Item No. 25
CP (IB) No. 198/Chd/Pb/2022**

**Under Section 94 of the Insolvency
and Bankruptcy Code, 2016**

In the matter of:-

Nikhil Nanda

...Petitioner

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 17.02.2023.

Sd/-

Court Officer

December 06, 2022

YP